

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 22 of 2020

IN THE MATTER OF:

Bharat Heavy Electricals Ltd

...Appellant

Versus

**Anil Goel,
Liquidator of Visa Power Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. Punit Tyagi and Ms. Swastika Chakravarti,
Advocates.**

**For Respondent: Mr. Ramji Shrinivashn, Sr. Advocate with Mr.
Gaurav Mitra, Mr. Kanishk Khetan and Mr. Nipun
Gautam, Advocates for Respondent No.1.**

**Mr. Abhijit Sinha, Mr. Kumarji Banerjee, Mr. Jaspal
Singh and Mr. R. K. Sinha, Advocates for
Respondent No.2.**

O R D E R

06.02.2020 Let the matter be placed before the Hon'ble Chairperson with request to assign the matter to any Bench of which one of us (Justice Bansi Lal Bhat) is not a Member.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)